

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 4965
ANSWERED ON 01/04/2025**

DEFINITION OF KUTCHA HOUSE UNDER PMAY-G

4965. SHRI CHHATRAPAL SINGH GANGWAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to revise the definition of 'Kutcha House' under Pradhan Mantri Awas Yojana- Gramin (PMAY-G) so that the houses with pucca walls but kutcha roof can be categorized as 'Half-Kutcha House' and the benefits of the said scheme can be extended to such houses;**
- (b) if so, the steps taken in this regard till date;**
- (c) if not, the reasons therefor; and**
- (d) whether the Government proposes to formulate any special assistance scheme for such houses?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a) to (c): Under PMAY-G, eligible beneficiaries includes all the houseless and households living in zero, one or two rooms with kutcha wall and kutcha roof (kutcha houses) as per Socio-Economic Caste Census (SECC-2011).

As per the SECC definition of Kutcha house, a kutcha house is a house with predominant material of wall of dwelling room being Grass, thatch, bamboo, plastic, polythene, mud, unburnt brick, wood, stone not packed with mortar and predominant material of roof of dwelling room being Grass, thatch, bamboo, wood, mud, plastic, polythene, handmade tiles.

However, an Expert Committee under the chairmanship of late Shri Nagesh Singh, Former Additional Secretary to the Government of India was constituted to provide its recommendations on the proposals from the States of Assam, Tripura, Punjab and

Uttar Pradesh for revisiting the definition of Kutcha house under PMAY-G. As per the recommendations given by the Expert Committee, for the State of Assam and Tripura, decision was taken that for the state of Assam and Tripura, “the house with the CGI sheet roof and Kutcha wall may be considered as Kutcha house, whereas wall with moisture degradable materials like 'Icra' panels, unburnt bricks, etc. with external surface protected with cement sand plaster may be considered as pucca wall.”

(d) : There is no such proposal currently under consideration of Ministry of Rural Development.
